ORDER

The President is pleased to engage Shri Mahender Kumar Bhardwaj, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**High Court of Delhi**
**Senior Panel Counsel**

<table>
<thead>
<tr>
<th>Name of Advocate</th>
<th>Contact details</th>
<th>Enrollment number</th>
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</thead>
</table>
| Shri Mahender Kumar Bhardwaj| 528/2-A, Gali No. 5, Vishwas Nagar, Shadara, Delhi-110032  
Mob: 9899393940  
Tel: 011-22385563  
Email: justice4allg308@gmail.com | D/1172/1999         |

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department’s O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab ‘Judicial Section’ under heading ‘Circulars pertaining to litigations’.

3. Hindi version of this order will follow.

(Inder Kumar)
Additional Secretary

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Copy for information to:-
1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASG, High Court of Delhi.
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Mahender Kumar Bhardwaj, Sr. Panel Counsel at the address as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.